

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

27. C.P. (IB)-167/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: O & M Services Company

V/s

Shree Sadgurukrupa Infrastructure Pvt Ltd

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for the Petitioner present and Respondent counsel also present. Counsel for Petitioner seeks to withdraw the Petition. The Petition is dismissed as withdrawn.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/